

और युजफराबाद से प्रकाशित होने वाली पत्रिका 'काश्मीर' का 7 मई, 1965 का संक 1962 के भारत सुरक्षा नियमों के अधीन 21 सितम्बर, 1965 को जारी किये गये एक आदेश द्वारा जब्त कर लिया गया था ।

(ब) श्री (ग). उक्त आदेश के परिणामस्वरूप 7 मई, 1965 के संक की प्रतियों का भारत में प्रवेश निषिद्ध है । इस पत्रिका के भारत प्रवेश पर स्थायी प्रतिबन्ध लगाने का विचार नहीं है क्योंकि अन्य किसी भी प्रति में सरकार ने कोई आपत्तिजनक बात नहीं पाई ।

#### NEFA Headquarters

5221. Shri Rishang Keishing:  
Shri Prakash Vir Subastri:  
Shri David Munznl:  
Shri Sham Lal Saraf:  
Dr. M. S. Aney:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1100 on the 4th March, 1960 regarding the location of NEFA Headquarters and state:

(a) whether any further action has been taken on the proposal;

(b) if so, the details thereof; and

(c) if no action has been taken, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) to (c). Originally the NEFA Commissioner's office was proposed to be shifted to the interior of NEFA. The post of Commissioner was, however, abolished in 1963 and his office amalgamated with that of the Adviser to the Governor of Assam. As the Governor is responsible for the administration of NEFA and is stationed at Shillong, it conduces to efficiency if the NEFA Secretariat including the Adviser who is his principal Secretary should also be at Shillong. Furthermore there is no

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place inside NEFA which is at present more accessible to various Districts than Shillong. Taking all these factors into consideration it is proposed not to disturb the existing arrangements.

Committees headed by Shri Ravindra Nath, M.L.C. (Punjab)

5222. Shri Hari Vishnu Kamath:  
Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn to a report published in the 'Hindustan Times' dated the 31st March, 1966, page 5 regarding one Shri Ravindra Nath;

(b) whether he is a member of several committees functioning under the aegis of the Minister of Commerce and/or other Ministers;

(c) whether in view of the serious allegations against him contained in the aforementioned report, Government propose to terminate his membership of the Committees referred to in part (b) above; and

(d) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) Yes, Sir.

(b) to (d). The information is being collected and will be laid on the Table of the House.

बिहार के पूर्णिया जिले में डीजल तथा बिजली के तेल की कमी

52 23. श्री लहटन चौधरी :  
श्री योगेश्वर झा :

क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान पटना से निकलने वाले 4 अप्रैल, 1966 के दैनिक समाचार पत्र "इंडियन नेशन" में प्रकाशित इस समाचार की ओर दिलाया गया है जिसमें